

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/3727/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Joint Registrar,
Gauhati High Court, Itanagar Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, th 30 May, 2022

Sub:- Casual leave .

Ref:- No.HC(IB)-VIG/01/2022 dated 27.05.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh has been granted **casual leave for five days on 30.05.2022 to 03.06.2022 with station leave permission from 28.05.2022 till 03.06.2022**. The next senior most Judicial officer at the station shall remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no. **NO.HC.VII-21/2008(Pt.)/3728-3729/A. dtd. ---, 30-05-2022**
Copy to:

1. Shri Budi Habung, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh, for information.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)

Rda